GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION NO. 5338 TO BE ANSWERED ON 03.04,2025

OUTSTANDING CREDIT TO MSMEs

5338. SHRI LAVU SRI KRISHNA DEVARAYALU: SHRI SRIBHARAT MATHUKUMILLI:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) the details of registered and unregistered Micro, Small, and Medium Enterprises (MSMEs) across the country, State-wise;
- (b) the data on MSMEs that have applied for working capital loans, including the status of approved and rejected applications, the total credit accessed compared to applications and the current outstanding credit to MSMEs, State-wise;
- (c) whether the Government has observed that limited access to credit and payment delays are creating significant liquidity constraints for MSMEs;
- (d) if so, the details of these issues along with steps taken to address them;
- (e) whether the Government has plans to protect MSMEs from exploitative contract terms and payment schedules imposed by larger corporations due to their high bargaining power; and
- (f) if so, the details of the measures initiated in this regard?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SUSHRI SHOBHA KARANDLAJE)

- (a): As per Udyam Registration Portal, the State-wise number of Micro, Small, and Medium Enterprises (MSMEs) registered are at **Annexure I.**
- (b): As per Reserve Bank of India (RBI), the total working capital loan outstanding to MSMEs by Public and Private Sector Banks as on March, 2024 is ₹ 16,74,231.61 crore. As informed by RBI, the State-wise credit outstanding to MSMEs by Scheduled Commercial Banks during the Financial Year 2023-24 is at **Annexure II.**
- (c) to (f): A series of measures have been undertaken for uninterrupted flow of credit and financial support to the MSME sectors, which inter-alia include schemes such as Prime Minister's Employment Generation Programme for setting up of new micro enterprises in the non-farm sector by providing Margin Money subsidy on the Bank loan, Special Credit Linked Capital Subsidy Scheme with a provision of 25% subsidy to SC/ST MSEs on institutional finance for procurement of Plant & Machinery / Equipment, Credit Guarantee Scheme for collateral free loans for Micro & Small Enterprises, collateral free loans upto Rs 20 Lakh for Informal Micro Enterprises, PM Vishwakarma Yojana, Mudra Loan, etc.

As per the Public Procurement Policy for Micro and Small Enterprises Order, 2012, every Central Ministry/Department/ CPSE will procure a minimum of 25 per cent of the total annual purchase of the goods or services from Micro & Small Enterprises (MSEs). The steps taken for ensuring effective implementation of the Public Procurement Policy, includes constitution of a grievance cell for redressing grievances of MSEs relating to government procurement, a committee to review the progress of procurement made by CPSEs from MSEs. The Government of India has taken a number of steps and initiatives to ensure timely payment settlements for Micro and Small Enterprises (MSEs) across the country. Some of them are as follows:

- Under the provisions of the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006, Micro & Small Enterprises Facilitation Councils (MSEFCs) have been set up in the States/UTs to deal with cases of delayed payments of the Micro and Small Enterprises (MSEs). So far, 161 MSEFCs have been set up in the country with more than one MSEFC in Delhi, Jammu & Kashmir, Karnataka, Kerala, Maharashtra, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh and West Bengal.
- Ministry of MSME launched SAMADHAAN Portal on 30.10.2017 (http://samadhaan.msme.gov.in/MyMSME/MSEFC/ MSEFCWelcomer.aspx.) for monitoring of the outstanding dues to the MSEs from the buyers of goods and services.
- A special sub-portal has been created within SAMADHAAN Portal on 14.06.2020, after the Aatma Nirbhar Bharat announcements, for reporting the dues and monthly payments by Central Ministries/Department/Public Sector Enterprises to MSMEs.
- Government of India vide notification S.O. 4845(E) dated 07.11.2024 has also instructed CPSEs and all companies with the turnover of Rs. 250 Crore or more to get themselves on-boarded on the Trade Receivables Discounting System (TReDS), an electronic platform for facilitating the discounting of trade receivables of MSMEs through multiple financiers.
- Government of India vide notification S.O. 1376(E) dated 25.03.2025 has directed that all companies who get supplies of goods or services from micro and small enterprises and whose payments to micro and small enterprise suppliers exceed forty five days from the date of acceptance or the date of deemed acceptance of the goods or services as per the provisions of the said Act, shall submit a half yearly return to the Ministry of Corporate Affairs.
- Section 43B (h) of the Income-tax Act 1961 provides that any sum payable by the assessee to an MSE beyond the time limit specified in section 15 of the MSMED Act 2006, which cannot be more than 45 days, shall be allowed as a deduction only on actual payment.

Annexure I Annexure referred in part (a) of answer to Lok Sabha Unstarred Question no. 5338 on 'Outstanding Credit to MSMEs' due for reply on 03.04.2025.

State Wise Total Enterprises Detail Under Udyam & Udyam Assist Platform Since 01/07/2020 to 15/03/2025

Sl. No.	State	Micro	Small	Medium	Total
1	Andaman and Nicobar Islands	17,855	275	14	18,144
2	Andhra Pradesh	3,113,513	25,337	2,000	3,140,850
3	Arunachal Pradesh	34,540	416	35	34,991
4	Assam	1,071,011	10,102	887	1,082,000
5	Bihar	3,334,405	19,619	1,042	3,355,066
6	Chandigarh	62,152	2,005	210	64,367
7	Chhattisgarh	1,050,295	12,193	1,298	1,063,786
8	Delhi	1,078,412	41,566	5,034	1,125,012
9	Goa	104,985	1,744	160	106,889
10	Gujarat	3,403,129	84,195	8,592	3,495,916
11	Haryana	1,520,364	34,810	3,329	1,558,503
12	Himachal Pradesh	267,653	3,986	449	272,088
13	Jammu and Kashmir	705,479	5,283	361	711,123
14	Jharkhand	1,235,850	9,078	667	1,245,595
15	Karnataka	4,045,487	47,254	4,432	4,097,173
16	Kerala	1,459,795	19,354	1,479	1,480,628
17	Ladakh	17,314	145	4	17,463
18	Lakshadweep	2,087	1	-	2,088
19	Madhya Pradesh	3,875,413	30,398	2,310	3,908,121
20	Maharashtra	7,904,060	108,112	12,472	8,024,644
21	Manipur	135,461	691	39	136,191
22	Meghalaya	44,552	507	63	45,122
23	Mizoram	42,534	211	11	42,756
24	Nagaland	54,601	252	19	54,872
25	Odisha	1,918,887	15,116	1,113	1,935,116
26	Puducherry	88,390	974	128	89,492
27	Punjab	1,677,425	27,505	2,471	1,707,401
28	Rajasthan	3,437,035	43,199	3,452	3,483,686
29	Sikkim	25,859	204	19	26,082
30	Tamil Nadu	4,898,748	60,443	5,358	4,964,549
31	Telangana	2,339,575	28,506	3,167	2,371,248
32	The Dadra and Nagar Haveli & Daman and Diu	27,411	1,295	237	28,943
33	Tripura	258,561	1,014	74	259,649
34	Uttar Pradesh	6,477,132	63,554	4,910	6,545,596
35	Uttarakhand	496,891	6,427	544	503,862
36	West Bengal	4,298,224	37,009	3,331	4,338,564
	Total:-	60,525,085	742,780	69,711	61,337,576
		Dated:- 17/03/2025			

Source: Udyam Portal

Annexure referred in part (b) of answer to Lok Sabha Unstarred Question no. 5338 on 'Outstanding Credit to MSMEs' due for reply on 03.04.2025.

Credit outstanding to MSME Sector by Scheduled Commercial Banks (State-wise) March, 2024

No. of Accounts in lakh, Amount outstanding in ₹ crore

	No. of Accounts in lakh, Amount outstanding in ₹ cro				
Sr. No	State	As on March 31, 2024			
		No. of A/cs	Amt O/s		
1	Andaman & Nicobar	0.08	989.97		
2	Andhra Pradesh	12.06	1,01,085.90		
3	Arunachal Pradesh	0.12	1,514.76		
4	Assam	3.57	28,729.48		
5	Bihar	12.35	51,766.42		
6	Chandigarh	0.47	14,634.23		
7	Chhattisgarh	3.94	43,694.34		
8	Dadra and Nagar Haveli & Daman and Diu	0.10	2,345.29		
9	Delhi	6.95	1,79,638.00		
10	Goa	0.56	7,350.41		
11	Gujarat	11.90	2,51,504.11		
12	Haryana	6.75	1,22,258.78		
13	Himachal Pradesh	1.52	16,147.28		
14	Jammu & Kashmir	3.86	24,036.19		
15	Jharkhand	6.16	34,398.89		
16	Karnataka	16.07	1,65,082.73		
17	Kerala	11.32	85,221.33		
18	Ladakh	0.09	745.13		
19	Lakshadweep	0.01	625.99		
20	Madhya Pradesh	15.14	1,01,220.23		
21	Maharashtra	29.81	4,25,437.84		
22	Manipur	0.37	1,534.83		
23	Meghalaya	0.21	1,834.20		
24	Mizoram	0.12	851.34		
25	Nagaland	0.22	1,268.83		
26	Odisha	8.82	53,516.04		
27	Puducherry	0.49	4,082.11		
28	Punjab	6.48	96,611.66		
29	Rajasthan	11.03	1,51,219.10		
30	Sikkim	0.14	1,997.76		
31	Tamil Nadu	23.50	2,81,696.93		
32	Telangana	7.52	1,16,962.81		
33	Tripura	1.02	2,978.15		
34	Uttarakhand	2.69	26,006.06		
35	Uttar Pradesh	27.45	1,95,413.75		
36	West Bengal	24.55	1,31,256.60		
	Total	257.45	27,25,657.46		

Source: RBI